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Ms. Jevon and Mukherjee
 Deepak Mukherjee
 A. Deo
 P. Panda
 CAT/J/II

'A'

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./CA./R.A. No. 199/

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Surendra Gaur Applicant (s)

Versus

Union of India & Others Respondent (s)

Sr. No.	Date	Order with Signature
1.	19.3.91	<p>As requested by the learned Counsel for the applicant, put up this case on 19.3.91 for extension of 20 days.</p> <p>LDH</p> <p>Member (C)</p> <p>Member (C)</p>
2.	19.3.91	<p>Heard the learned Counsel for the applicant. The applicant wants an order of transfer on compassionate grounds. The applicant has not yet been able to say any violation of any statutory rule or deviation of principle of natural justice. The transfer of the applicant be considered if really there is any cause for compassion. The administration is the best judge who would consider the case of the applicant sympathetically.</p> <p>B. N. Mukherjee Vice-Chairman</p>

Member (Judicial)